

Dr. Aditi Choudhary
D.H.J.S
Director (Academics)/
Chairperson (Officiating)



DELHI JUDICIAL ACADEMY
(High Court of Delhi)
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No. DJA/Trg./JO-14/WS/P&PE/1687/2023/1837

19th April, 2023

To.

1. The Principal District & Sessions Judge, HQs. Central, THC.
2. The Principal District & Sessions Judge, South, Saket.
3. The Principal District & Sessions Judge, North-West, Rohini.
4. The Principal District & Sessions Judge, North, Rohini.
5. The Principal District & Sessions Judge, South-West, Dwarka.
6. The Principal District & Sessions-cum-Special Judge (PC Act) (CBI), RADC.
7. The Principal District & Sessions Judge, South-East, Saket.
8. The Principal District & Sessions Judge, North-East, KKD.
9. The Principal District & Sessions Judge, Shahdara, KKD.

Sub.: Workshop on Professional & Personal Excellence (Optional) for Mixed Group of
DHJS & DJS Officers.

Respected Sir/Madam,

As per the approved Training Calendar for the year 2023, the Delhi Judicial Academy shall be conducting the subject Workshop on 19th May, 2023 (Friday) at Delhi Judicial Academy.

The nomination list of Judicial Officers for the aforesaid programme is enclosed as Annexure 'A'. The schedule of the programme shall be communicated on due course.

It is requested that nominated Judicial Officers posted in your district may kindly be communicated about their nomination in the aforesaid programme through your good office.

In case an Officer requires exemption from attending the programme, he/she may move their application in advance through the concerned Ld. Principal District & Sessions Judge. If the exemption is required on urgent basis, an intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Ld. Principal District & Sessions Judge.

The nominated Judicial Officers may kindly be advised not to list any judicial work on 19th May, 2023, so that litigants and lawyers are not inconvenienced. In case some judicial work has already been listed, it may be postponed or adjourned accordingly, to the extent possible.

With regards,

Yours faithfully,

Aditi Choudhary
(Dr. Aditi Choudhary)

Encl.: As above

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)

TIS HAZARI COURT: DELHI

No. 30588-99C /JOTP/Gaz./2023

Dated, Delhi the 24 APR 2023

As directed copy of letter no. DJA/Trg./JO-14/WS/P&PE/1687/2023/1837 dated 19.04.23 received from the Delhi Judicial Academy, Dwarka, New Delhi, forwarded for information and necessary action to :-

1. Ms. Nisha Saxena, District Judge (Comm. Court), Central District, Tis Hazari Courts, Delhi.
2. Ms. Neha Gupta Singh, PM JJB -II, Central District, Tis Hazari Courts, Delhi.
3. The PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
4. The Branch In-charge, Facilitation Centre, Tis Hazari Court, Delhi.
5. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
6. The LAYERS for uploading the same.
7. The Branch In-charge, Pool Car Section, Tis Hazari Courts, Delhi.

Kaveri Baweja
(Kaveri Baweja)

District Judge (Commercial Court)-07
Officer In-charge Judicial Branch, Central
for Principal District & Sessions Judge(HQs)
Tis Hazari Court, Delhi.

(2)

Annexure 'A'

**Nomination List of
Workshop on Professional & Personal Excellence (Optional)
for Mixed Group of DHJS & DJS Officers**

on
19th May, 2023

Sl. No.	Name of Officer	Present Posting	No	Civil/ Police District	Place of Posting
DHJS					
1	Ms. Nisha Saxena	District Judge (Commercial Court)	4	Central	THC
2	Ms. Preeti Agrawal Gupta	District Judge (Commercial Court)	5	South-East	Saket
3	Mr. Sanjay Jindal	Judge, Family Court		North	Rohini
4	Mr. Pooran Chand	ASJ (POCSO)	1	South-East	Saket
5	Ms. Sugandha Aggarwal	Joint Registrar (Judicial)			DHC
6	Ms. Surya Malik Grover	ASJ (Special Fast Track Court)		South-East	Saket
7	Ms. Priya Mahendra	Joint Registrar (Judicial)			DHC
8	Ms. Monika Saroha	POLC	2		Rouse Avenue
9	Ms. Purva Sareen	ADJ	1	South	Saket
10	Ms. Chetna Singh	ADJ	6	South-East	Saket
DJS					
11	Mr. Rohit Gulia	CMM		North-West	Rohini
12	Ms. Deepti Devesh	SCJ-cum-RC		South-East	Saket
13	Ms. Neha Gupta Singh	Principal Magistrate, JJB-II		Central	Ferozshah Kotla
14	Mr. Rakesh Kumar-II	JSCC-cum-ASCJ-cum-GJ		North	Rohini
15	Ms. Niharika Kumar Sharma	ACJ-cum-CCJ-cum-ARC		North	Rohini
16	Ms. Anuradha Jindal	Full Time Secretary, DLSA		South-West	Dwarka
17	Ms. Renu Chaudhary	MM (Mahila Court)	1	North-East	KKD
18	Mr. Dev Chaudhary	MM	7	Shahdara	KKD
19	Ms. Arushi Parwal	MM (Mahila Court)	2	North-East	KKD
20	Ms. Aishwarya Singh Kashyap	MM (Mahila Court)	3	Shahdara	KKD